

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)**

Appeal No. 29 of 2014

Dated : 12th March, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Gokak Power & Energy Ltd. ... Appellant(s)

Versus

**Karnataka Electricity Regulatory
Commission & Ors.**

... Respondent(s)

Counsel for the Appellant (s) : Mr. Shridhar Prabhu

Counsel for the Respondent(s): Mr. Anand K. Ganesan for R-2

ORDER

Last time it was adjourned for today for hearing the submissions with reference to the signing of the Wheeling and Banking Agreement. Now the Learned Counsel for the parties seeks for some more time. Accordingly, they are directed to execute the same on or before 15.4.2014.

Post the matter for reporting compliance on **15.04.2014 at Chennai Circuit Bench.**

**(Rakesh Nath)
Technical Member
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**(Justice M. Karpaga Vinayagam)
Chairperson**